



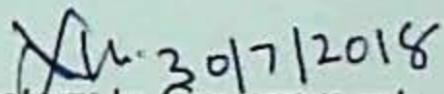
Government of Jammu and Kashmir  
Ladakh Affairs Department  
Civil Secretariat, J&K.

**Notification,**

Srinagar, the 30<sup>th</sup> July, 2018

SRO **331** In pursuance of rule 6 of the Ladakh Autonomous Hill Development Council, (Election) Rules, 1995, the Government hereby appoints the Assistant Commissioner, Revenue, Kargil, as the Election Officer for purpose of the said rules.

By order of the Government of Jammu and Kashmir.

  
Secretary to Government  
Ladakh Affairs Department

No:- LA(K)29/2018

Dated : **30**-07-2018

Copy to the :-

1. All Financial Commissioners \_\_\_\_\_
2. Joint Secretary, Department of J&K Affairs, Government of India, New Delhi.
3. Principal Secretary to Hon'ble Governor, J&K.
4. All Principal Secretaries/Commissioner Secretaries/Secretaries to Government \_\_\_\_\_
5. Chief Electoral Officer, J&K Srinagar.
6. Secretary to Government, Law Justice & Parliamentary Affairs, J&K.
7. Divisional Commissioner Jammu/Kashmir.
8. Deputy Commissioner/CEO, LAHDC, Kargil.

9. Director Information, J&K Srinagar for information and necessary action.
10. General Manager, Government Press Srinagar for publication in Government Gazette.
11. OSD to Advisor (V).
12. OSD to Advisor(G).
13. OSD to Advisor (K).
14. Private Secretary to Chief Secretary for information.
15. Private Secretary to Secretary to Government Ladakh Affairs Department.
16. Private Secretary to CEC/Chairman, LAHDC, Kargil.
17. Stock file.